NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 122(MB)2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY

Union of India

Vs.

M/s. Panther Fincap & Mgt Services Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. ARMY CHAUBEY, VAN LOWING LIAMT - SPIO - Order

SECTION OF THE COMPANIES ACT: 388(B)

REPRESENTATION SIGNATURE

Adv. For Restourculs

L. SANTEEN NARULA

WOLL

Order

Ld Counsel for the respondents states that reply could not be filed but he is prepared to argue the matter without filing reply. However, on behalf of the petitioner, a request for fixing the case for argument has been made.

Reply, if any, be filed within ten days with a copy in advance to the petitioners.

To come up for arguments on 21.9.2016.

CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)